

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.19
C.P. (IB).No.66/BB/2024

IN THE MATTER OF:

M/s. Coinwealth Ventures India Pvt. Ltd.

... Petitioner

Order under Section 59 (7) of IBC, 2016

Order delivered on 12.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Chitra Nirmala *for Ms. Ramanatha Bhuvaneshwari*

ORDER

1. Heard the Ld. Counsel appearing for the Petitioner.
2. Ld. Counsel appearing for Petitioner seeks short adjournment on the ground that the Counsel on record is not well today.
3. List the matter on **23.08.2024**.

-Sd-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-

(K. BISWAL)
MEMBER (JUDICIAL)

Anishma